

**Central Administrative Tribunal
Principal Bench**

OA No.1794/2013

New Delhi, this the 16th day of November, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)**

1. Smt. Anusuya Rawat
DOB: 15.01.1963
W/o Shri Sunil Kumar Rawat,
R/o 32-D, Pocket-C,
Siddarth Extension,
New Delhi 110 014.
Working as Sr. Stenographer,
C-1 Hutments, Dalhouri Road,
New Delhi 110 011.
2. Smt. Bimla Saluja
DOB : 08.10.1967
W/o Shri Des Raj Saluja
R/o B-44, Nehru Vihar,
Near Timarpur, Delhi 110 054.
Working as Sr. Stenographer,
Ministry of Tourism,
C-1 Hutments, Dalhousie Road,
New Delhi 110 011.
3. Smt. Sarojini Shekhar
DOB : 24.03.1968
W/o Shri B. R. Shekhar
R/o 18-C, Budhela, Vikaspuri,
New Delhi 110 018.
Working as Sr. Stenographer,
Ministry of Tourism,
C-1 Hutments, Dalhousie Road,
New Delhi 110 011.
4. Smt. Jyoti Sarma
DOB : 16.03.1972
W/o Shri A. S. Chowhan,
R/o H. No.985, Sector-8,
R. K. Puram, New Delhi 110 022.
Working as Sr. Stenographer,
Ministry of Tourism,
Transport Bhawan, Parliament Street,

New Delhi 110 001.

5. Smt. Rachna Chhabra
DOB : 07.08.1969
W/o Shri Krishan Lal Arora,
R/o CC-54F, Hari Nagar,
New Delhi 110 064.
Working as Sr. Stenographer,
Ministry of Tourism,
R. No.111, Transport Bhawan, Parliament Street,
New Delhi 110 001.
6. Sh. R. K. Dhawan
DOB : 30.03.1963
S/o Shri B. N. Chawla
R/o 209, Sector-1, Sadiq Nagar,
New Delhi 110 049.
Working as Sr. Stenographer,
Ministry of Tourism, R. No.107,
Transport Bhawan, Parliament Street,
New Delhi 110 001.
7. Sh. Vinod Chawla
DOB : 28.11.1966
S/o Shri B. N. Chawla
R/o 209, Sector-1, Sadiq Nagar,
New Delhi 110 049.
Working as Sr. Stenographer,
Ministry of Tourism,
Transport Bhawan, Parliament Street,
New Delhi 110 001.
8. Ms. Rajni Sharma
DOB : 05.02.1962
D/o Shri Bishan Dass Sharma
R/o AE-7, Tagore Garden,
New Delhi 110 027.
Working as Sr. Stenographer,
Ministry of Tourism,
C-1 Huments, Dalhousie Road,
New Delhi 110 011. applicants.

(By Advocate : Shri R. V. Sinha)

Versus

1. Union of India
Through its Secretary
Ministry of Tourism
Transport Bhawan,
New Delhi 110 001
2. Ministry of Finance
Through its Secretary
Department of Expenditure,
North Block,
New Delhi 110 001.

.... Respondents.

(By Advocate : Shri Manjeet Singh Reen)

: O R D E R (ORAL) :

Hon'ble Mr. Justice Syed Rafat Alam, Chairman :

Shri Manjeet Singh Reen, learned counsel for the respondents submitted that the relief sought in this Application has already been granted to the applicant vide order dated 12.10.2015 and thus this Application has become infructuous. This fact is not disputed by Shri R. V. Sinha, learned counsel for the applicant.

2. In view of the above, the OA stands dismissed.

(P. K.Basu)
Member (A)

(Syed Rafat Alam)
Chairman

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